


INTERIM ORDER

In continuation of the interim order no. 8398-8411/IT Cell/2022 dated 14.02.2022, following Data Entry Operators, Grade-A are hereby deputed in the branch as mentioned against their names as an *interim measure on purely temporary basis*, with immediate effect, till 31.07.2022 or till further orders, whichever is earlier:

S.No.	Name	To
1.	Sh. Shammi Kapoor Dogra, S/o Sh. Karam Chand	DEO (Grade-A), Digitization Cell (South West), Dwarka Court Complex, Delhi.
2.	Sh. Abhishek Joshi, S/o Sh. Bijendra Joshi	DEO (Grade-A), Digitization Cell (South & South East), Saket Court Complex, New Delhi.

Note:

1. All the above-said officials are deputed in the Branch mentioned against their name on purely ad-hoc basis.
2. The above officials will henceforth mark their attendance in respective Branch wherein they are temporarily deputed.
3. In the event of these officials availing any leave thereof during the intermediate period, then they shall get the same forwarded beforehand from Ld. Officer in-Charge, Digitization Cell wherein they are deputed.
4. Also, they are to attend to their duties as per the Roster of the respective Branch only, if any.


30/4/2022

(Sunil Kumar Sharma)

Additional Sessions Judge/ Nodal Officer,
Centralized Computer Committee
Tis Hazari Courts, Delhi

No. 32158 - 172 IT Cell/2022

Dated, Delhi the 30 APR 2022

Forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, South, Saket Court Complex, New Delhi.
2. Ld. Principal District & Sessions Judge, South West, Dwarka Court Complex, New Delhi.
3. Ld. Principal District & Sessions Judge, South East, Saket Court Complex, New Delhi
4. Ld. Officer In-Charge, Digitization Cell, South, Saket Court Complex, New Delhi.
5. Ld. Officer In-Charge, Digitization Cell, South West, Dwarka Court Complex, New Delhi
6. Ld. Officer In-Charge, Digitization Cell, South East, Saket Court Complex, New Delhi.
7. The Personal Office of Ld. Principal D & SJ, HQs.
8. The Branch in-Charges, Digitization Cell, District- South/South-East & South West with the direction to check, sanitize and verify the correctness and completeness of the data uploaded by the deputed DEOs.
9. The Dealing Assistants, Personal File, Leave Section, Web-Site Committee & LAYERS seat, Central, THC, Delhi for necessary action.
10. The Officials concerned for immediate compliance.



(Sunil Kumar Sharma)

Additional Sessions Judge/ Nodal Officer,
Centralized Computer Committee
Tis Hazari Courts, Delhi